

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) Bharat Heavy Plate and Vessels Ltd., Visakhapatnam have entered into collaboration agreements with Messrs. L'Air Liquide of France for manufacture of Air and Gas Separation plants and with Messrs Nooter Corporation of U.S.A. for the manufacture of multilayers high pressure vessels;

(b) The company have taken preparatory steps for commencement of production under both the agreements.

**Contracts secured by Engineering Projects (India) Ltd.**

2632. SHRI E. R. KRISHNAN: Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred Question No. 767 on the 18th November, 1971 regarding contracts secured by Engineering Projects (India) Ltd. and state the steps taken to execute the contract order secured by the said undertaking?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): Parties to

execute the civil works and the mechanical and the electrical equipment installation have been selected. Piling work has just started. The entire work is expected to be finished as per schedule.

**Distribution of Steel to Industries in Faridabad**

2633. SHRI D. B. CHANDRA GOWDA: Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Starred Question No. 1149 on the 15th July, 1971 regarding distribution of steel to industries in Faridabad and state:

(a) whether the information asked for has since been collected; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir. The assurance was fulfilled on 23.8.1971, as in the Statement enclosed.

(b) Does not arise.

*Statement*

Date and Reference	Subject	Promise made	When and how fulfilled	Remarks
1	2	3	4	

**ASKING**

Starred Question No. 1149 dated 15-7-71 by Shri L. D. Kotaki regarding distribution of steel to industries in Faridabad.

(a) Whether instances have come to the notice of the Government that the steel quota granted by Joint Plant Committee to small Industries in Faridabad complex has not been utilised for the purpose for which it was allotted;

(a) to (c). Information is being collected and will be laid on the Table of the House.

(a) No such instance has come to the notice of this Ministry or the Joint Plant Committee. Under the present system of distribution, no quotas are allotted by the Joint Plant Committee.

Small Scale Industries get supply of steel on the recommendations of the Directors of Industries, either directly from the steel plant on the basis of Steel Priority Committee's allocation, or from the stock yards.

1

2

3

4

(b) whether Joint Plant Committee had conducted proper inquiry before allotting steel quota to concerned industries; and

(c) if so, the steps Government propose to take to remedy the situation?

(b) Before sponsoring demands of small scale industries, the sponsoring authorities are expected to scrutinise their demands, and after scrutiny send their recommendations. The Steel Priority Committee regulates despatches in the context of overall demand and availability.

(c) With the recent amendment of the Iron and Steel (Control) Order in March, 1971 utilisation of steel for any purpose other than that for which the steel is allocated is now a Violation of the Iron and Steel (Control) Order and will attract the penal provisions of the Essential Commodities Act.

Regional Offices of the Iron and Steel Controller have been set up and one of their functions is to undertake spot checks wherever necessary to detect cases of misutilisation of steel.

#### Closure of Khas Jambad and Shankarpur Collieries

2634. SHRI MOHAMMAD ISMAIL : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether the management of Khas Jambad Colliery and Sankarpur Colliery of Asansol Coal Belt (West Bengal) had served notice to close down the mines on the 23rd and 15th November, 1971 respectively;

(b) if so, the number of workers likely to be affected due to the closure; and

(c) the steps taken by Government to

avert the closure of these mines and save the workers from being un-employed?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR) : (a) Yes.

(b) About 220 in Khas Jambad Colliery and about 700 in Sankarpur Colliery.

(c) *Khas Jambad Colliery*

(i) The closure was accepted by the workmen and a tripartite settlement was signed on 10.11.71. The management of the Colliery had